

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

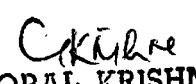
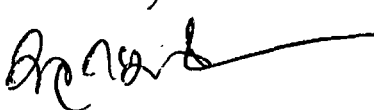
OA/TA/MP. No...../199

Mukesh Verma

Versus

U.O.

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Date of Order	Orders
9.5.97	<u>OA 506/96</u> <i>None for the applicant.</i> <i>Sh. G. N. Chawla, Enforcement Officer, departmental representative for the respdts.</i> <i>The departmental representative prays for four week time to file reply. Time granted as prayed for.</i> <i>May be listed for direction on 8.8.97.</i>  (O. P. SHARMA) Administrative Member  (GOPAL KRISHNA) Vice Chairman (J)
21.5.97	<u>M.A. No. 146/97 (OA No. 506/96)</u> <i>Mr. Dharmendra Agarwal, Brief holder for Mr. P. K. Mathur, Counsel for the applicant.</i> <i>Mr. V. K. Jain, Brief holder for Mr. H. K. Jain, Counsel for the respondents.</i> <i>This is a Misc. Application filed by the applicant in OA No. 506/96 for seeking permission to withdraw the OA on the ground that the resignation of the applicant has been accepted by the respondents. The OA is listed for direction on 8-8-97. The Misc. Application is allowed and it stands disposed of accordingly.</i> <u>OA No. 506/96</u> <i>Separately the M.A. No. 146/97 seeking permission to withdraw the OA for the reasons mentioned therein, has been allowed. In the circumstances, the date fixed in the OA as 8-8-97 is advanced to today.</i> <i>In view of the fact that the M.A. seeking permission to withdraw the OA is allowed, the OA is dismissed as having been withdrawn by the applicant. No order as to costs.</i>  (RATTAN PRAKASH) Judicial Member  (O. P. SHARMA) Administrative Member

*Copy of order
issued to parties*

*Vide
Ch*

*1031
to
1032
106-97*